

## **Text of Amendments**

**SHRIMATI APARUPA PODDAR (ARAMBAGH):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the release of central funds for 100 days to job card holding workers in West Bengal." (6)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the release of fund for Pradhan Mantri Awas Yojana to the state of West Bengal." (7)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about making available the pesticides mentioned in Para 19 at cheaper rates in the interest of farmers." (8)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about bringing Tarakeshwar Temple under Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD)." (9)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about setting up of a Kendriya Vidyalaya in Chandrakona town of West Bengal." (10)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide central fund to build concrete bridge in Khanakul and Natibpur on urgent basis." (11)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing employment guarantee to unemployed persons." (12)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to empower public representatives to review development schemes anywhere in their Parliamentary Constituency." (13)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide Central funds to install CCTV cameras in all Government offices and public places in Arambagh constituency of West Bengal." (14)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about fulfilling the promise of bringing back black money and giving each individual 15 lakh rupees." (15)

**SHRI N. K. PREMACHANDRAN (KOLLAM):** I beg to move:

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about a special package for eradication of poverty.? (36)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about project scheme for control of price hike of essential commodities.? (37)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about the programme for protecting the farmers by providing adequate support price.? (38)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about regarding reduction of price of petrol, diesel and cooking gas and disbursement of subsidy of cooking gas.? (39)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about protecting the cashew industry and providing employment to and ensuring welfare of the cashew workers.? (40)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about filling up of vacancies in government sector, public undertakings and railways and a scheme to reduce the rate of unemployment.? (41)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about increasing the EPF pension to the minimum of Rs. 5000/- per month and to implement the Supreme Court judgement for higher pension.? (42)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about extending the ESI benefit to Anganwadi workers, ASHA workers and other categories of workers in the unorganized sector and to increase the wage ceiling of employees for ESI benefit.? (43)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about increasing the wages and taking welfare measures for ASHA workers and Anganwadi workers.? (44)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about the programme/schemes for rehabilitation of minorities who have lost their houses and livelihood due to mob attack in Manipur and other parts of the country.? (45)

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